

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/ 1215 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati, the rd 23 February, 2018.

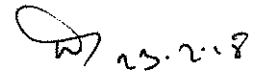
Sub:- **Casual Leave , Restricted holiday along with permission to leave the headquarters.**

Ref:- Your letter No. DJ/DH/I-1/2018/965/Estt., dtd. 22.02.2018.

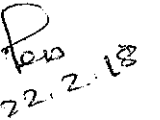
Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 27.02.2018 and Restricted holiday on 26.02.2018, along with permission to leave the headquarters from the morning of 24.02.2018 till the morning of 28.02.2018 has been granted/~~rejected~~.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)


22.2.18